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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No.78/560/NCLT/AHM/2017(New)
Gujarat High Court Co. Application. No. 458 of 2016(Old)


Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017**

Name of the Company: Liquidator of Alps BPO Services Ltd.
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Sections 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PRADEEP ACHARYA ADVOCATE For Applicant 

2.

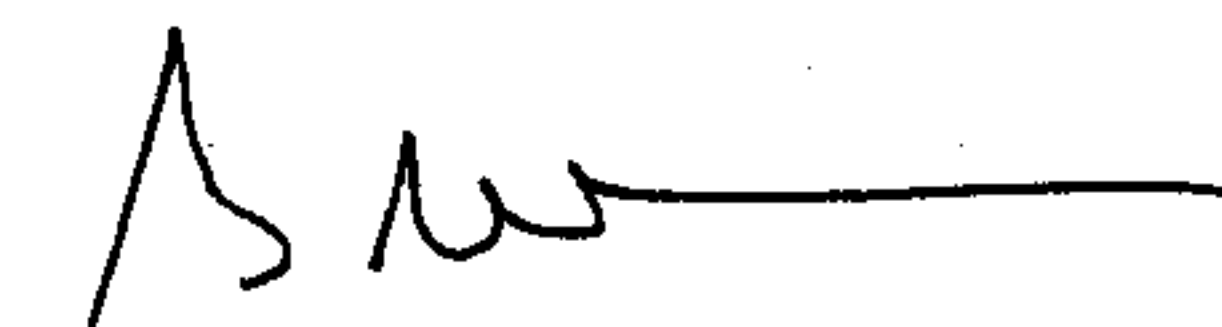
ORDER

Learned Advocate Mr. Pratik Acharya present for Petitioner. None present for ROC.

Petitioner is directed to issue notice of date of hearing on ROC and shall file proof of service.

For objections of ROC, if any, and for hearing, list the matter on 11.12.2017.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 20th day of November, 2017.